

**NOTIFICATION**

The following transfer and postings of Officers of Judicial Department in the cadre of Civil Judges, are ordered in the interest of public service, to take effect from the forenoon of 28<sup>th</sup> May 2018:-

<b>Sl. No.</b>	<b>Name of the Officer</b>	<b>Present Place</b>	<b>Place to which posted</b>
<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
1	Sri.Vignesh Kumar	Civil Judge and JMFC., Kundagol, Dharwad District.	Prl. Civil Judge and JMFC, Kumta, U.K.Karwar District. (Vacant Court)
2	Sri.Muzaffar	Prl. Civil Judge and JMFC., Aland, Kalaburagi District.	Prl. Civil Judge, Vijayapura. (Vacant Court)
3	Sri.Balmukund Ramesh Rao Mutalikdesai	Civil Judge and JMFC., Shahabad, Kalaburagi District.	Prl. Civil Judge and JMFC, Jamkhandi, Bagalkot District. (Vacant Court)
4	Sri.Aravind N.V.	Prl. Civil Judge and JMFC., Mudigere, Chikkamagaluru District.	Prl. Civil Judge and JMFC II Court, Kalaburagi. (Vice Sri. Vaidya Shreekant – transferred)
5	Sri.Devaraj Bhute	Civil Judge and JMFC., Lingasugur, Raichur District.	JMFC-V Court, Belagavi. (Vice Smt.Vijayalaxmi Ghanapur – transferred)
6	Sri.Hanamantarao Kulkarni	Prl. Civil Judge and JMFC., Bhatkal, U.K.Karwar District.	Addl. Civil Judge and JMFC, Shahapur, Yadgir District. (Vice Sri. Hanumanth Ananthrao Satwik – transferred)
7	Sri.Krishna Raj K.	Civil Judge and JMFC., Mudalgi, Belagavi District.	Prl. Civil Judge and JMFC., Bhatkal, U.K.Karwar District. (Vice Sri.Hanamantarao Kulkarni – transferred)

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
8	Sri.Hanumantha G.H.	Civil Judge and JMFC., Siddapur, U.K.Karwar District.	Prl. Civil Judge and JMFC, Kanakapura, Ramanagara District. (Vacant Court)
9	Sri. Praveen Nayak	Addl. Civil Judge and JMFC., Kundapur, Udupi District.	Prl. Civil Judge and JMFC, Kundapur, Udupi District. (Vacant Court)
10	Sri.Shrikanta N.A.	Prl. Civil Judge and JMFC., Shiddlaghatta, Chikkaballapura District.	Addl. Civil Judge and JMFC, Kundapur, Udupi District. (Vice Sri. Praveen Nayak – transferred)
11	Smt.Chaitra A.M.	Prl. Civil Judge, Srirangapatna, Mandya District.	Prl. Civil Judge and JMFC, Bailhongal, Belagavi District. (Vacant Court)
12	Sri.Lokesha M.G.	Prl. Civil Judge and JMFC., Gokak, Belagavi District.	Prl. Civil Judge and JMFC, Malur, Kolar District. (Vacant Court)
13	Smt.Vijayalaxmi Ghanapur	JMFC-V Court, Belagavi.	Addl. Civil Judge and JMFC, Dharwad. (Vacant Court)
14	Sri.Patil Harish Ranganagowda	II Addl. Civil Judge and JMFC., Malur, Kolar District.	Civil Judge and JMFC, Koppal. (Vacant Court)
15	Sri.Lokesh Dhanapal Havale	Prl. Civil Judge and JMFC., Thirthahalli, Shivamoga District.	Civil Judge and JMFC, Yadgir. (Vacant Court)
16	Smt.Divyashree C.M	Prl. Civil Judge and JMFC-II Court, Hassan.	Prl. Civil Judge and JMFC, Sirsi, U.K.Karwar District. (Vacant Court)
17	Smt.Ashwini Mahabaleshwar Hattiholi	Addl. II Civil Judge and JMFC., Mysuru.	Civil Judge and JMFC, Basavana Bagewadi, Vijayapura District. (Vacant Court)
18	Sri.Sandesh Prabhu B.	Prl. Civil Judge and JMFC., Arasikere, Hassan District.	IV Addl. Civil Judge and JMFC-III Court, Vijayapura. (Vice Smt. Jyoti Shantappa Kale – transferred)

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
19	Smt.H.Swetha	JMFC-III Court, Shivamogga.	Civil Judge and JMFC, Banahatti, Bagalkot District. (Vacant Court)
20	Sri.Hanumanth Ananthrao Satwik	Addl. Civil Judge and JMFC., Shahapur, Yadgir District.	Prl. Civil Judge and JMFC, Chintamani, Chikkaballapura District. (Vacant Court)
21	Sri.Sarfaraz Hussain Kittur	Civil Judge and JMFC., Heggadadevanakote, Mysuru District.	Prl. Civil Judge, Belagavi. (Vacant Court)
22	Sri.S.S.Bharath	Addl. Civil Judge and JMFC., Indi, Vijayapura District.	Prl. Civil Judge and JMFC, Somwarpet, Kodagu-Madikeri District. (Vice Sri. Shyam Prakash – transferred)
23	Sri. P.R.Yogesh	Addl. Civil Judge and JMFC, Saundatti, Belagavi District.	Civil Judge and JMFC, Saundatti, Belagavi District. (Vacant Court)
24	Sri. T.Srikanth	Addl. Civil Judge and JMFC, Kollegal, Chamarajanagar District.	Prl. Civil Judge and JMFC, Kollegal, Chamarajanagar District. (Vacant Court)
25	Smt.Poornima.K. Yadav	Prl. Civil Judge and JMFC-II Court, Raichur.	Prl. Civil Judge and JMFC, Hosapete, Ballari District. (Vacant Court)
26	Smt. Arati Balappa Kamate	I Addl. Civil Judge and JMFC II Court, Hassan	Prl. Civil Judge and JMFC II Court, Hassan. (Vice Smt. Divyashree C.M. – transferred)
27	Sri. Vaidya Shreekant	Prl. Civil Judge and JMFC II Court, Kalaburagi.	I Addl. Civil Judge and JMFC II Court, Kalaburagi. (Vice Sri. Mariyappa – transferred)

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
28	Smt.Ujwala Veeranna	Addl. Civil Judge and JMFC-II Court, Bidar.	Prl. Civil Judge and JMFC, Devanahalli, Bengaluru Rural District. (Vacant Court)
29	Smt.Manjula D.	JMFC-VI Court, Belagavi.	Addl. Civil Judge and JMFC, Kollegal, Chamarajanagar District. (Vice Sri. T.Srikanth – transferred)
30	Sri.Arun Sadashiv Gudigenavar	Addl. Civil Judge and JMFC., Bhadravathi, Shivamogga District.	Prl. Civil Judge and JMFC, Nelamangala, Bengaluru Rural District. (Vacant Court)
31	Smt.Pushpalatha K.	Addl. Civil Judge and JMFC., Mandya.	II Addl. Civil Judge and JMFC., Malur, Kolar District. (Vice Sri. Patil Harish Ranganagowda – transferred)
32	Smt.Reshma H.K.	Prl. Civil Judge and JMFC., Tiptur, Tumakuru District.	JMFC-III Court, Shivamogga. (Vice Smt. H.Swetha – transferred)
33	Sri. Somanatha	Addl. Civil Judge and JMFC, Maddur, Mandya District.	Prl. Civil Judge and JMFC, Maddur, Mandya District. (Vacant Court)
34	Sri. Mariyappa	I Addl. Civil Judge and JMFC II Court, Kalaburagi.	II Addl. Civil Judge and JMFC-II Court, Kalaburagi. (Vice Smt.Sowbhagya Bhusher – transferred)
35	Sri. Soma.A.S.	Addl. Civil Judge and JMFC, Raibag, Belagavi District.	Prl. Civil Judge and JMFC, Raibag, Belagavi District. (Vacant Court)
36	Sri. Sushant Mahaveer Chougale	Prl. Civil Judge and JMFC, Challakere, Chitradurga District. <b>(ON REQUEST)</b>	JMFC-I Court, Hubballi, Dharwad District. (Vacant Court)

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
37	Smt.Hemashree D.	II Addl. Civil Judge and JMFC., Kanakapura, Ramanagara District.	Addl. Civil Judge and JMFC, Saundatti. Belagavi District. (Vice Sri. P.R.Yogesh - transferred)
38	Smt. V.N.Milana	Addl. Civil Judge and JMFC., Ramanagara.	Prl. Civil Judge and JMFC, Ramanagara. (Vacant Court)
39	Sri.Shafeer A.A.	Prl. Civil Judge and JMFC., Mulbagal, Kolar District.	Deputy Registrar, Chief Metropolitan Magistrate Court, Bengaluru City. (Vacant Post)
40	Sri.Amol Jaykumar Hirikude	II Addl. Civil Judge and JMFC., Maddur, Mandya District.	Deputy Registrar, City Civil Court, Bengaluru City. (Vacant Post)
41	Sri.Farooq Zare	Addl. Civil Judge and JMFC., Shikaripura, Shivamogga District.	Civil Judge and JMFC, Krishnarajpet, Mandya District. (Vacant Court)
42	Sri. Afthab K.	Civil Judge and JMFC, Devadurga, Raichur District.  <b>(ON REQUEST)</b>	I Addl. Civil Judge and JMFC II Court, Hassan (Vice Smt. Arati Balappa Kamate - transferred)
43	Smt.Jyoti Shantappa Kale	IV Addl. Civil Judge and JMFC-III Court, Vijayapura.	Addl. Civil Judge and JMFC, Mandya. (Vice Smt. Pushpalatha K. - transferred)
44	Smt.Aparna	II Addl. Civil Judge and JMFC-II Court, Tumakuru.	Prl. Civil Judge and JMFC II Court, Bidar. (Vacant Court)
45	Sri.H.Satish	Addl. Civil Judge and JMFC., Ballari.	Addl. Civil Judge and JMFC, Shikaripur, Shivamogga District. (Vice Sri. Farooq Zare - transferred)
46	Sri.Guddappa Basavanneppa Hallakai	Prl. Civil Judge and JMFC., Madhugiri, Tumakuru District.	Addl. Civil Judge and JMFC, Raibag, Belagavi District. (Vice Sri. Soma A.S. - transferred)

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
47	Smt.Bhagyamma	II Addl. Civil Judge and JMFC., Chitradurga.	Civil Judge and JMFC, Hukkeri, Belagavi District. (Vacant Court)
48	Sri. Anil Prakash M.P.	Civil Judge and JMFC, Yellapur, U.K.Karwar District. <b>(ON REQUEST)</b>	Civil Judge and JMFC., Chikkaballapura. (Vacant Court)
49	Sri.Sandeep Patil	Prl. Civil Judge and JMFC., Gowribidanur, Chikkaballapura District.	Civil Judge and JMFC, Lingasugur, Raichur District. (Vice Sri. Devaraj Bhute – transferred)
50	Sri.K.N.Shivakumar	JMFC-III Court, Davanagere.	Addl. Civil Judge and JMFC, Maddur, Mandya District. (Vice Sri. Somanatha - transferred)
51	Sri.Ramesh Shanmukhappa Ganiger	Addl. Civil Judge and JMFC., Krishnarajnagar, Mysuru District.	II Addl. Civil Judge and JMFC, Mandya. (Vice Sri.N.Babu – transferred)
52	Sri.Sandeep Appasaheb Naik	Addl. Civil Judge and JMFC., Nanjangud, Mysuru District.	Prl. Civil Judge and JMFC, Doddaballapur, Bengaluru Rural District. (Vacant Court)
53	Smt.Sowbhagya Bhusher	II Addl. Civil Judge and JMFC-II Court, Kalaburagi.	Addl. Civil Judge and JMFC, Bailhongal, Belagavi District. (Vacant Court)
54	Smt.Shobha B.G.	Prl. Civil Judge, Kolar.	Civil Judge and JMFC, Harapanahalli, Davanagere District. (Vacant Court)
55	Sri.Mahesh B.T.	Prl. Civil Judge and JMFC., Athani, Belagavi District.	JMFC II Court, Mangaluru. (Vacant Court)
56	Smt. Sharmila Kamath K.	Addl. Civil Judge and JMFC II Court, Madikeri. <b>(ON REQUEST)</b>	Metropolitan Magistrate (Traffic Court-II ), Bengaluru City. (Vacant Court)

<b>1</b>	<b>2</b>	<b>3</b>	<b>4</b>
57	Sri. N. Babu	II Addl. Civil Judge and JMFC., Mandya. <b>(ON REQUEST)</b>	Special JMFC., (Sales Tax), Bengaluru City. (Vacant Court)
58	Sri. Sandesh V. Bhandary	Addl. Civil Judge and JMFC, Chamarajanagar. <b>(ON REQUEST)</b>	II Addl. Civil Judge and JMFC, Chitradurga. (Vice Smt. Bhagyamma – transferred)
59	Smt. Rashmi H.B.	Prl. Civil Judge and JMFC, Holalkere, Chitradurga District. <b>(ON REQUEST)</b>	III Addl. Civil Judge and JMFC, Chitradurga. (Vacant Court)
60	Sri. Shyam Prakash	Prl. Civil Judge and JMFC., Somwarpet, Kodagu-Madikeri District.	Prl. Civil Judge and JMFC., Athani, Belagavi District. (Vice Sri. Mahesh B.T. – transferred)
61	Smt. Nalina S.C.	II Addl. Civil Judge and JMFC., Saundatti, Belagavi District. <b>(ON REQUEST)</b>	Addl. Civil Judge and JMFC., Ramanagara. (Vice Smt. V.N.Milana – transferred)

BY ORDER OF THE HIGH COURT,

Sd/-  
(ASHOK G. NIJAGANAVAR)  
REGISTRAR GENERAL

To,

The Compiler, Karnataka Gazette, Bengaluru (in duplicate) for favour of publication in the next issue of Gazette in Part-II, Section 2.

**Copy forwarded for information and necessary action to:**

01. The Prl. City Civil & Sessions Judge, Bengaluru City and the Chief Judge, Court of Small Causes, Bengaluru City, all the Prl. District & Sessions Judges in the State and, with a request to make necessary arrangements for relieving the Officers concerned and to send the proposals for concurrent appointments to the Courts which will become vacant due to above transfers.
02. The Officers with a direction to get themselves relieved from the present charge of their posts and then proceed to take charge of their new posts on the forenoon of 28.05.2018.

03. The Chief Secretary to Government of Karnataka, Vidhana Soudha, Bengaluru.
04. The Prl. Secretary to Government of Karnataka, Law Department, Vidhana Soudha, Bengaluru.
05. The Prl. Secretary to Government of Karnataka, DPAR, Vidhana Soudha, Bengaluru.
06. The Accountant General in Karnataka, Bengaluru.
07. The General Secretary, Karnataka State Judicial Officers Association, JID-703, National Games Housing Complex, Koramangala, Bengaluru-47.
08. The President, Karnataka State Judicial Officers Co-operative Credit Society, City Civil Court Complex, Bengaluru City.
09. The Registrar General/ Registrar (Vigilance)/Registrar (Judicial)/ Registrar (Computers)/ Registrar (Statistics & Review)/Registrar (Recruitment)/Registrar (Admn.)/Registrar (Infrastructure and Maintenance) and Secretary to the Hon'ble Chief Justice.
10. The Additional Registrar General, Dharwad and Kalaburagi Benches.
11. The Central Project Co-ordinator (Computers) of this office, with a request to web-host the same on the official website of High Court of Karnataka, immediately.
12. The A.R.-cum-P.S. to Hon'ble the Chief Justice.
13. All the Private Secretaries to the Hon'ble Judges.
14. The Section Officers of RPS/GOB-II/RSB/HVC/HCE/HCB/HCA-I/HCA-II/ HCL/LCBS/LCA-I/LCA-II/LCA-III, Branches of this office.
15. The Director, Karnataka Judicial Academy, Bengaluru.
16. The Director, Arbitration Center - Karnataka (Domestic & International), III Floor, Khanija Bhavan, Race Course Road, Bengaluru.
17. The Director, Bengaluru Mediation Centre, Nyaya Degula, H.Siddaiah Road, Bengaluru.
18. The Member Secretary, Karnataka State Legal Services Authority, Nyaya Degula, Bengaluru.
19. The Member Secretary, High Court Legal Services Committee, High Court Buildings, Bengaluru.
20. Spare copies.